

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

C.P. (IB)/178(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: **CLEARWATER CAPITAL PARTNERS**
 SINGAPORE FUND IV PRIVATE
 LIMITED V/s MARVEL OMEGA
 BUILDERS PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Priyanka Shetty, Advocate i/b Argus Partners appeared for the Financial Creditor.
2. Mr. Praful Karande, Advocate i/b Mr. Amir Arsiwala, Advocate appeared for the Respondent.
3. One-week time is granted and reply shall be filed after serving a copy thereof to Financial Creditor at least two days before the next date of hearing.
4. List this matter on **14.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)